

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP (IB) NO. 95/Chd/Hry/2017**

Transformers & Rectifiers(India) Ltd. ... Petitioner

Versus

Sravanthi Infratech Pvt. Ltd. ...Respondent

Present: Mr. P.R. Singhania, Advocate, for petitioner  
None for respondent.

File shows that index and annexures are not properly annexed.

Mr. P.R. Singhania, Advocate seeks time to complete the file and to file Power of Attorney. List the matter on 16.11.2017. Compliance be made before the date fixed.

Sd/-  
(Justice R.P. Nagrath)  
Member (Judicial)

November 10, 2017  
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